

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (d). The information is being collected.

#### Provision of Facilities in Janakpuri

50. SHRI SITARAM KESRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that some residents of the Janakpuri DDA Colony met him in June, 1977, regarding various problems faced by them, such as acute shortage of water and lack of community facilities and civic amenities in the colony; and

(b) if so, what steps Government have taken to redress the grievances of the residents of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER): (a) Yes, Sir. Some residents of the Janakpuri D.D.A. Colony met the Minister in May, 1977.

(b) The Delhi Development Authority and Municipal Corporation Delhi have been instructed to take requisite remedial measures to redress the grievances.

#### Self-financing Housing Scheme of DDA

51. SHRI SITARAM KESRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have extended the self-financing Housing Scheme of DDA to other parts of the country;

(b) if so, what are the reasons herefor;

(c) what is the backlog of houses in the various income groups required to be met by the DDA and the period likely to be taken to provide houses to persons who have already been registered;

(d) whether it is proposed to meet the demand of persons registered under the self-financing scheme and to clear the backlog; and

(e) if not, in which manner the backlog is proposed to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER): (a) No, Sir.

(b) Does not arise.

(c) The backlog of flats for various income groups registered with the Delhi Development Authority is as under:—

MIG	..	9280
LIG	..	9026
Janta	..	7295
TOTAL		25601

In addition, 235 persons registered under the Retiring Public Servants Scheme are in the waiting list as under:—

#### Category

A	. . .	74
B	. . .	60
C	. . .	47
D	. . .	54

TOTAL 235

The demands of all the persons registered under the various schemes so far, is likely to be met in four years.

(d) No, Sir. Self-financing Scheme is a separate scheme.

(e) By allotting flats which are ready, completing those in various stages of construction and undertaking further construction.

#### Involvement of private agencies in housing activity in Delhi

52. SHRI SITARAM KESRI: Will the Minister of WORKS AND HOUS-

ING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to involve private agencies for promoting the housing activity in Delhi;

(b) and (c). An exploratory meeting this regard; and

(c) to what extent the housing problem in the capital is likely to be solved as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER): (a) Yes, Sir.

(b) and (c) An exploratory meeting has been held with the private builders. Only after the scheme is found feasible and implemented it would be possible to indicate its likely impact on the housing problem in the Capital.

**Possibility of fewer admissions in the first year courses of the Delhi University after introduction of 10+2+3 system**

53. DR. Z. A. AHMAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that with the introduction of the 10+2+3 system of education in Delhi, there is a possibility of fewer admissions in the first year courses under the Delhi University;

(b) whether it is also a fact that the Delhi University teachers are worried about their jobs on that account; and

(c) if so, what steps Government propose to take to avoid retrenchment of teachers in the University?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) and (c). It is expected that the permanent teachers of the Uni-

versity would not be affected on account of this expected decline in the admissions in 1978. As regards temporary teachers, the University authorities are having consultations with the Management of the colleges as well as the representatives of the teachers.

#### **National Adult Education Programme**

54. SHRI YOGENDRA SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government called a meeting of the representatives of youth and student organizations on the 6th February, 1978, to enlist their cooperation in the implementation of the National Adult Education Programme; and

(b) if so, what are the names of the organizations represented at the meeting?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The organisations represented were:

- (i) All India Youth Federation.
- (ii) All India Students' Federation.
- (iii) Rashtriya Swayam Sevak Sangh.
- (iv) Janta Yuva Morcha.
- (v) National Students Union of India.
- (vi) Chatra Yuva Sangharash Wahini.
- (vii) Akhil Bharatiya Vidyarth Parishad.
- (viii) Students for Rural Reconstruction.
- (ix) Y.W.C.A. of India.